205. SHRI D. THENGARI: Will the Minister of COMMUNICATIONS be pleased to state:

Written Answers

- (a) the criteria for the selection of the subjects taught to, and the period of training for (i) Circle Service Telegraphists, and (ii) Telegraph Traffic Clerks; and
  - (b) what are their respective pay scales?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI JAGANNATH RAO): (a) (i) For Circle Service telegraphists the period of training is 9 months. The subjects of training are selected on the basis that a trained telegraphist should be able to handle all functions of a telegraph office. They are trained in the different systems of signalling as well as on technical matters and accounting and administrative procedure etc.

- (ii) The period of training of Telegraph Traffic clerks is 3 months. The subjects of training are selected on the basis that they will handle all clerical, accounting and administrative work. They receive "on-thejob" training on all aspects of their duties.
- (b) The pay scale both for telegraphists and clerks is Rs. 110—4—150—5—175— EB—6—205—EB—7—240. The trained, Circle Service telegraphists, are granted three advance increments and they start at Rs. 122/- in the scale.

## ALLOTMENT OF PLOTS TO REFUGEES FROM EAST PAKISTAN AT KAI.KAJI

- 206. SHRI J. C. CHATTERJI: Will the Minister of LABOUR, EMPLOY MENT AND REHABILITATION be pleased to state:
- (a) whether all the plots in the Kalkaji Colony which has been developed for the displaced persons from East Pakistan have already been allotted; and
- (b) if not, how many plots are still to be allotted and how many were the applicants?
- THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) No, Sir.
- (b) As development of the area is not yet complete, no allotment has yet been made.

1921 applications have been received for about 1600 plots approved for allotment. -

to Questions

## ATTACK BY MIZOS

207. SHRI J. C. CHATTERJ1: Will the Minister of HOME AFFAIRS d; pleased to state:

- (a) whether it is a fact that the Mizos attacked a Assam Tea Estate on 19th April, 1966 and looted the Manager's residential quarter there: and
- (b) If so, the steps taken by Government in the matter of affording protection against such attacks?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATH1): (a) On tlu April, 1966, some armed Mizo rebels is 'khaki' dress raided the bungalow < Manager of the Monierkhal Tea Estate in Cachar District, bordering Mizo Hills and looted a gun, some cash and ornaments.

(b) Security arrangements have been tightened to prevent recurrence of such incidents.

## EMPLOYEES' STATE INSURANCE SCHEME

- 100. SARDAR RAM SINGH: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state
- (a) whether the recommendations of the Tripartite Committee for the review of the Employees' State Insurance Scheme have been examined by Government; and
- (b) if so, the details of these recommendations which have been accepted by Government 1

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) The recommendations are under examination.

(b) Does not arise.

## SCHOLARSHIPS FOR BACKWARD CLASSES

- 125. SHRI K. S. CHAVDA: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have an nounced the scheme of post-matric scholar ships to Scheduled Castes, Scheduled Tribes, De-notified, Nomadic, Semi-No madic Tribes and Lower Income Group students for studies in India for 1966-67;
  - (b) if so, the details thereof?
  - •(•Transferred from the 11th May, 1966.